NATIONAL COMPANY LAW TRIBUNAL **BENGALURU BENCH** COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 23.03.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali 2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP250/16	TP98/17	Hearing	433(e)	Encarta Pharma PVT.Ltd Vs Panacea Hospitals Psvt.Ltd

NAME (IN CAPITAL) & PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

RAJESH S.

8123976974 Petitioner Skyfesh.
Soikault lubil K. Respondent Cuntil
9945677944

Counsel for petitioner is present. He is directed to comply the relevant provisions and rules framed under the I&B Code which are applicable to the facts of this case. Counsel for respondents is present. He requested for time for filing objections.

List it on 26.04.2017.

MEMBER (T)